

BA 1581 of 2020

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 24TH DAY OF APRIL 2020/4TH VAISAKHA, 1942

Bail Application No. 1581 of 2020

(Against NDPS Crime No. 97/2019 of Varapuzha Excise Range,
Ernakulam)

PETITIONERS/ ACCUSED:

Aravind K S,

S/o Sudheesh Kumar,

Aged 22 years,

Puthenveedu, Pallikkavala,

Cheranalloor P.O, Ernakulam Dist -682024.

By Adv. Mathai Varkey Muthirenthy

Adv. Anitha Mathai Muthirenthy

RESPONDENT:

State of Kerala,

Represented by the Public Prosecutor

High Court of Kerala, Ernakulam -682031

Through Excise Inspector,

Varapuzha Range.

By Public Prosecutor Sri.C.N.Prabhakaran

THIS B.A. HAVING BEEN FINALLY HEARD ON 24.04.2020, THE
COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

The learned counsel for the petitioner seeks permission to withdraw the bail application. Permission sought is granted. The bail application is dismissed as withdrawn.

**C.S.DIAS
JUDGE**

sks/24.4.2020